

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2262
(To be answered on the 3rd August 2015)**

CLEANLINESS AT AIRPORTS

2262. SHRI FEROZE VARUN GANDHI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether most of the domestic airports are far from maintaining even the basic standards of cleanliness and sanitation despite wide publicity being given to 'Swachch Bharat' campaign;**
(b) if so, whether the Government proposes to impose a fine on people littering the airport premises; and
(c) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a): No, Madam. Standards of cleanliness and sanitation are being maintained at all airports. This is evident from the improvement in Customer Satisfaction Index (CSI) & Airport Service Quality (ASQ) scores at the airports.

(b) & (c): There is already a provision for imposing a fine upto Rs.500/- on any person littering at airports under the Airports Authority of India (Management of Airports) Regulations, 2003.
